

the Reserve Forests as well as to prevent further encroachments.

Annual Plan for 1982-83 of States and the Centre

•477. SHRI K. C. SEBASTIAN: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Government propose to make drastic cuts in the 1982-83 annual plans, both for States and the Centre, in view of the present financial situation prevailing in the country;

(b) what is the expected outlay of the Central annual plan for 1982-83; and

(c) whether it is also a fact that Centre propose to ensure that the States cut down their annual plans outlays for 1982-83?

THE MINISTER OF PLANNING (SHRI S. B. CHANAN) (a) Annual Plan for 1982-83 is under formulation in consultation with Central Ministries and the State Governments.

(b) It is not possible to furnish this information at present.

(c) In view of reply to part (a), does not arise.

Commercialisation of rice husk masonry cement

*478. DR. LOKESH CHANDRA:

SHRI MURLIDHAR CHANDRAKANT BHANDARE:

Will the Minister of INDUSTRY be pleased to state:

(a) what are the details of the commercialisation of the rice husk masonry cement (RHAM); and

(b) whether any RHAM plants have been set up by the village cooperatives?

THE MINISTER OF INDUSTRY AND LABOUR, (SHRI NARAYAN DATT TIWARI): (a) and (b) Fol-

lowing successful running of a Rice Husk Masonry Ash Cement (RHAM) Production-cum-Demonstration Unit with a capacity of 2 tonnes per day set up by the Cement Research Institute (CRI) at Gangoh, District Saharanpur (U.P.) in June, 1930. three such plants at Nilokheri, Distt. Karnal (Haryana), Guntur (A.P.) and Madras (Tamil Nadu) were set up during 1981. Agreements have also been signed with parties by the CRI for setting up RHAM Cement Units of capacities ranging from 2 to 4 tonnes per day in States of Haryana, Punjab and Andhra Pradesh. Another 'RHAM' Cement Unit based on technology developed by Indian Institute of Technology, Kanpur, is also reported to have been set up at Krukshetra. However, no 'RHAM' Cement Unit is known to have been set up by the village cooperatives so far.

Visit by Indian industrialists to the USSR

•479. SHRI C. HARIDAS; Will the Minister of INDUSTRY be pleased to refer to the reply to Unstarred Question 1732 given in the Rajya Sabha on the 10th December, 1981 and state:

(a) the names of the representatives of the Indian industrialists of each business house who participated in the delegation which visited the Soviet Union; and

(b) what is the outcome of their visit?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) (1) S/Shri Naval Tata, Deputy Chairman, Tata Industries, Bombay.

(2) K. N. Modi, Chairman, Modi Enterprises, Modinagar.

(3) S. P. Godrej, Chairman, Godrej Group, Bombay.

(4) A. S. Chowdhri, Managing Director, Navbharat Enterprises Limited, Hyderabad.

(5) J. L. Oswal, Managing Director, Oswal Woollen Mills Limited, Ludhiana.

(6) H. B. Shah, Managing Director, Simplex Engineering & Foundry-Works, Bhilai.

(7) P. M. Amersey, Chairman & Managing Director, Miltions Limited, Bombay.

(b) During their meetings with U.S.S.R. Government authorities and the Soviet Chambers of Commerce, the 'Indian' businessmen explained the capabilities of Indian Industry for production and export of various manufactured products. The Soviet side expressed interest in substantially increasing imports of item like cotton textiles, readymade garments, woollen goods etc. The two sides discussed the possibilities of setting up Indo-Soviet joint ventures in third countries and Indo-Soviet collaboration to establish new industrial units or expand the existing units in India with a view to exporting their products to the Soviet Union and third countries.

Manufacture of Video Cassette Recorders

*480. SHRI KALPNATH RAI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that some indigenous manufacturers have claimed to produce video cassette recorders at an Ex-factory price of Rs. 5,000/- the price at which the V.C.R. is being marketed in foreign countries; and

(b) what steps Government propose to take to allow the manufacture of this item in the country and prevent smuggling by bringing down the prices and creating a healthy competition, and avoiding the monopoly of few?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Technologically, it is too early for us to plan indigenous manufacturing of VCRs. It is not our intention to allow the growth of monopoly in this field.

High level meeting with Bangladesh officials at Shillong

@2868. SHRI ROBIN KAKATI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether any decision has been arrived at on various problems between Assam and Meghalaya Border with Bangladesh in the high level official meeting held between two countries at Shillong on the 1st week of November, 1981; and

(b) if so, what are the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) A meeting between I.G., BSF, Shillong and the Deputy Director General of Bangladesh Rifles was held from 5th to 7th November, 1981 at Shillong. As per Indo-Bangladesh Joint Guidelines regulating the cooperation between the Border Security Forces of India and Bangladesh, meetings at various levels are held to exchange information and to pursue cases relating to border crimes like infiltration, cattle lifting, dacoity and other border problems. This was a routine border meeting.

@Previously Unstarred Question 1791 transferred from 11-12-81.